GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4618
TO BE ANSWERED ON 15.12.2016

PROCEDURAL HURDLES UNDER PMAY-G

4618. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) the details of the achievements made under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) formerly known as Indira Awaas Yojana (IAY);
(b) the details of the mechanism proposed for monitoring the implementation of PMAY-G;
(c) whether the Union Government has proposed any change in the stakeholder pattern of the PMAY-G for its better implementation;
(d) if so, the details thereof and if not, the reasons therefor; and
(e) the procedural hurdles being faced by the Union Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)   : Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is being implemented from 1st April, 2016. Annual allocation and Physical targets for the year 2016-17 have been communicated to all the States/UTs and funds have been released to 26 States. In the meanwhile, 19,08,292 houses sanctioned under the erstwhile IAY (now PMAY-G) have been constructed in the year 2016-17 so far.

(b)   : Under PMAY-G, for effective monitoring following steps have been taken:

(i) Instead of multiple bank accounts at various levels in the State/UT, model of having a single account at the State level, i.e. State Nodal Account (SNA), has been adopted. All funds under PMAY-G are transferred directly to the beneficiary account through the PFMS-AwaasSoft platform. By ensuring faster and seamless transfer of funds directly from the State Nodal Account to the beneficiaries' bank/ post office account, the problems of delayed payments and parking of funds at various levels is largely resolved.

(ii) Performance monitoring is done through real time capture of progress using workflow enabled transactional data in AwaasSoft. The data generated from the transactions in AwaasSoft are collated as system generated reports for monitoring different pre-determined parameters of performance.

(iii) An android based mobile application- 'AwaasApp' has been launched by the Ministry for inspection of houses. The application empowers officials and citizens to capture and upload geo-tagged, time and date stamped photographs of the house at various stages of construction thereby reducing time lags in verification. The Ministry has also developed an offline module for data capture and transmission within the app to overcome the constraint of limited internet and connectivity.

(iv) In addition, Implementation of PMAY-G is reviewed in Performance Review Committee (PRC) meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits.

(c) & (d) :   Under PMAY-G, selection of beneficiaries is made from Socio Economic and Caste Census (SECC), 2011 database as verified by the Gram Sabha whereas selection of beneficiaries under Indira Awaas Yojana (IAY) was done from BPL list. The fund sharing pattern between Centre and States remains unchanged.

(e) :   No procedural hurdle is noticed at the Ministry level.

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